

MEGHALAYA LEGISLATIVE ASSEMBLY

RE-ASSEMBLED BUDGET SESSION, 2009

**BULLETIN PART 1
(Brief record of proceedings)**

**THIRD SITTING OF THE SECOND PART OF THE FOURTH
SESSION**

23 JUNE 2009

10.00 AM

Speaker in Chair

1. THE MEGHALAYA APPROPRIATION (NO.1) BILL,2009 RELATING TO SUPPLEMENTARY DEMANDS FOR GRANTS FOR 2008-09.

DR. MUKUL SANGMA, DEPUTY CHIEF MINISTER IN-CHARGE OF FINANCE introduced the Meghalaya Appropriation (No.1) Bill,2009 with the leave of the House.

SHRI M. M. DANGGO, MINISTER OF PARLIAMENTARY AFFAIRS moved motion for suspension of second proviso to Rule 72 (c), which was adopted by the House.

The motions for consideration and passing of the Bill were moved by DR. MUKUL SANGMA, DEPUTY CHIEF MINISTER IN-CHARGE OF FINANCE, which were adopted and the Bill was passed.

10.06 AM

2. THE MEGHALAYA APPROPRIATION (VOTE ON ACCOUNT)BILL,2009 RELATING TO “DEMANDS ON ACCOUNT” FOR A PART OF THE FINANCIAL YEAR 2009-10.

DR. MUKUL SANGMA, DEPUTY CHIEF MINISTER IN-CHARGE OF FINANCE introduced the Meghalaya Appropriation (Vote on Account) Bill, 2009 with the leave of the House.

SHRI M. M. DANGGO, MINISTER OF PARLIAMENTARY AFFAIRS moved motion for suspension of second proviso to Rule 72 (c), which was adopted by the House.

The motions for consideration and passing of the Bill were moved by DR. MUKUL SANGMA, DEPUTY CHIEF MINISTER IN-CHARGE OF FINANCE, which were adopted and the Bill was passed.

10.12 AM

3. PRESENTATION OF ANNUAL FINANCIAL STATEMENT.

DR. MUKUL SANGMA, DEPUTY CHIEF MINISTER IN-CHARGE OF FINANCE presented the Annual Financial Statement of the Government of Meghalaya for the year 2009-10.

11.32 A.M.

4. ANNOUNCEMENT BY SPEAKER RE: FILLING UP OF VACANCIES IN PAC, PUC AND EC.

THE SPEAKER made an announcement in regard to filling up of vacancies in the Committee on Public Accounts, Committee on Public Undertakings and Committee of Estimates.

11.35 A.M.

5. THE SPEAKER adjourned the House till 10.00 A.M. on Wednesday, the 24th June,2009.

**R. KOTHANDARAMAN
PRINCIPAL SECRETARY**

